

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:26
ANSWERED ON:26.07.2010
IMPORT OF DEFENCE EQUIPMENTS
Kumar Shri P.

Will the Minister of DEFENCE be pleased to state:

- (a) whether a large number of defence equipments are imported from foreign countries;
- (b) if so, the details thereof including the names of the countries with whom the deals have been finalized and the types of equipments imported;
- (c) whether some of the imported equipments have been found to be defective and unreliable;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken by the Government to produce these equipments indigenously?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.26 FOR ANSWER ON 26-07-2010

Procurement of defence equipment is made by the Government from various indigenous as well as foreign sources to meet the requirements of Armed Forces. This is a continuous process based on the technological changes, threat perception and available resources. The import option is exercised when it is necessary to procure the items within a definite timeframe on operational grounds to bridge the capability gaps and normally when such equipment cannot be sourced indigenously within a specified timeframe.

A number of contracts for procurement of various defence equipment to meet the requirements of the Armed Forces have been signed. Major countries from which the imports are made at present include Russia, the USA, the UK, France, Germany and Israel.

Necessary provisions are included in the contracts to ensure that the defence equipment are in defect free state when deliveries are taken. There are safeguards in the contracts against subsequent defects/failures.

Government has taken various policy initiatives to promote indigenization of defence production with the ultimate goal of self-reliance in the defence sector. The Defence Procurement Procedure (DPP) provides for "Make" category for Indigenous Research, Design, Development and production of systems. These include high technology complex systems. Further, a new category 'Buy & makes (Indian)' has been included as an amendment to DPP-2008 with effect from 01-11-2009 in order to encourage participation by Indian Industry.